

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4373
ANSWERED ON:24.04.2008
PROVIDENT FUND OF EMPLOYEES
Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) Whether National Airports Authority (NAA) Employees Contributory Provident Fund scam has come to the notice of the Government in past;
- (b) if so, the details thereof;
- (c) Whether the NAA Employees provident fund was invested in the share market;
- (d) if so, the details thereof;
- (e) Whether the Government has conducted any inquiry in this regard;
- (f) if so, the outcome thereof; and
- (g) the action taken by the Government against the officials found guilty?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a) & (b) Certain transactions of the National Airports Authority Employees Contributory Fund Trust are being investigated by the Central Bureau of Investigation (CBI).
- (c) No, Sir.
- (d) Does not arise.
- (e), (f) & (g) The matter is under investigation by CBI.